

ORISSA HIGH COURT**FILING REPORT AS ON :31/08/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
1	ARBA/0000016/2023	M/S. NATIONAL ALUMINIUM CO. LTD. VS INDO POWER PROJECTS LTD.	PAMI RATH VS	// () //
2	BLAPL/0010004/2023	MITHUN MAJHI VS STATE OF ODISHA	MAHES DAS VS	PHIRINGIA /54 /2023 () //
3	BLAPL/0010005/2023	BADRI NARAYAN SAHOO VS STATE OF ODISHA	LALITENDU BHUYAN VS	KEONJHAR TOWN /285 /2023 () //
4	BLAPL/0010006/2023	ASHIS ROUSTRAY @ PAPU @ ASHISH ROUSTRAY VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	GOBINDAPUR /59 /2023 () //
5	BLAPL/0010007/2023	PRASHANTA DIBAKA VS STATE OF ODISHA	S.S.RAY (2) VS	AMBADOLA /141 /2023 () //
6	BLAPL/0010008/2023	SURENDRA BREDEKA VS STATE OF ODISHA	S.S.RAY (2) VS	AMBADOLA /141 /2023 () //
7	BLAPL/0010009/2023	SIREL DIGAL VS STATE OF ODISHA	S.S.RAY (2) VS	AMBADOLA /141 /2023 () //
8	BLAPL/0010010/2023	PRADEEP GOUDA @ APULU VS STATE OF ODISHA	ASHOK KUMAR PRADHAN VS	BHANJANAGAR /408 /2023 () //
9	BLAPL/0010011/2023	AKHAYA BEERO VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	//0 () //
10	BLAPL/0010012/2023	BANGA KONDAGIRI VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	CHANDILI /41 /2023 () //
11	BLAPL/0010013/2023	SIVAJI SINGH VS STATE OF ODISHA	PARTHA SARATHI DAS VS	BHUBANESWAR G.R.P.S. /112 /2023 () //

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12	BLAPL/0010014/2023	RANJAN MEHER VS STATE OF ODISHA	NITYANANDA MOHAPATRA VS	RAIRAKHOL /93 /2023 () //
13	BLAPL/0010015/2023	SANKAR NAYAK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BALLIGUDA /105 /2023 () //
14	BLAPL/0010016/2023	SUPRAVAT MOHAPATRA VS STATE OF ODISHA	MANOJ NAYAK VS	CYBER CRIME AND ECONOMIC OFFENCES /17 /2023 () //
15	BLAPL/0010017/2023	CHHAILA NAHAK VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	PURUSHOTTAMPUR /51 /2002 () //
16	BLAPL/0010018/2023	BAPI @ NIRANJAN BARAL VS STATE OF ODISHA	BALAKRUSHNA RAY VS	BRAHMAGIRI /101 /2023 () //
17	BLAPL/0010019/2023	PARAMESWAR PATRA VS STATE OF ODISHA	UNMESH CHANDRA JENA VS	JAKHAPURA /50 /2023 () //
18	BLAPL/0010020/2023	CH.PAPEYA PATRO VS STATE OF ODISHA	SANJAY KUMAR PRADHAN VS	/ /0 () //
19	BLAPL/0010021/2023	NETA @ RAJU SAHU VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	KHETRARAJPUR /166 /2023 () //
20	BLAPL/0010022/2023	SUSHANTA HARIJAN @ RAMA VS STATE OF ODISHA	AMIT BISWAL VS	NABARANGAPUR TOWN /134 /2023 () //
21	BLAPL/0010023/2023	MANOJ NAHAK VS STATE OF ODISHA	DEBASIS SARANGI VS	POLASARA PS /152 /2016 () //
22	BLAPL/0010024/2023	DAYA KHILLO VS STATE OF ODISHA	TUKUNA KUMAR MISHRA VS	SUNABEDA /157 /2021 () //
23	BLAPL/0010025/2023	JAGANNATH PAIK	TUKUNA KUMAR MISHRA	B.SINGHPUR /136 /2022

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		VS	VS	()
		STATE OF ODISHA		//
24	BLAPL/0010026/2023	SUNIL PRASAD MEHERA	BIJAYA KUMAR RAGADA	/ /0
		VS	VS	()
		STATE OF ODISHA		//
25	BLAPL/0010027/2023	JOGENDRA @ SANJEEB DALAI	PRATYUSHA NAIDU	DEOGAON /99 /2023
		VS	VS	()
		STATE OF ODISHA		//
26	BLAPL/0010028/2023	DEBIPRASAD DASH @ CHUIN	AMITAV TRIPATHY	GANIA /37 /2023
		VS	VS	()
		STATE OF ODISHA		//
27	BLAPL/0010029/2023	SRIKANT MARANDI @ SAMBHU	SIDHARTHA DAS	BARBIL /198 /2023
		VS	VS	()
		STATE OF ODISHA		//
28	BLAPL/0010030/2023	RITES HARJAN	SURYAKANTA DWIBEDI	KESINGA /148 /2023
		VS	VS	()
		STATE OF ODISHA		//
29	BLAPL/0010031/2023	BHARAT MEHER	SAMARENDRA BAHADUR	KANIHA /44 /2023
		VS	VS	()
		STATE OF ODISHA		//
30	BLAPL/0010032/2023	ANITA DEVI @ KHASHWAHA	ARUN KUMAR MISHRA	DAMANJODI /75 /2022
		VS	VS	()
		STATE OF ODISHA		//
31	BLAPL/0010033/2023	PURANJANA GOMANGO	DR. BINODA KUMAR MISHRA	ADVA /44 /2022
		VS	VS	()
		STATE OF ODISHA		//
32	BLAPL/0010034/2023	RAJENDRA CHAUHAN	SUCHIT KUMAR NAYAK	JEYPORE SADAR /383 /2022
		VS	VS	()
		STATE OF ODISHA		//
33	BLAPL/0010035/2023	ALU @ ALEKHA BHUTIA	PARTHA SARATHI NAYAK	INDUASTRIAL,NISA /123 /2023
		VS	VS	()
		STATE OF ODISHA		//
34	BLAPL/0010036/2023	DANDAPANI NAYAK	MANOJ NAYAK	CHANDRASEKHARPUR /371 /2023
		VS	VS	()

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35	BLAPL/0010037/2023	STATE OF ODISHA GHADEI @ EKADASI MAHALLIK VS	KISAN BISWAL VS	// GONDIA /219 /2023 ()
36	BLAPL/0010038/2023	STATE OF ODISHA SUSANSU MISHRA VS	SUJIT KUMAR SWAIN VS	// LINGARAJ P.S. /166 /2023 ()
37	CMAPL/0000643/2023	STATE OF ODISHA KUNTALA SAHOO VS	ADV. VS	// // ()
38	CMAPL/0000644/2023	SECRETARY CUM COMMISSIONER, PANCHAYATIRAJ DEPTT. RANJIT KUMAR ROUT VS	ADV. VS	// // ()
39	CMP/0001010/2023	STATE OF ODISHA HINDUSTAN PETROLEUM CORPORATION LTD VS	SRINIVAS PATNAIK VS	// // ()
40	CMP/0001011/2023	SHARDA CHOUDHURY SANJIT KUMAR KANUNGO VS	JAGAJIBAN PRADHAN VS	// // ()
41	CMP/0001012/2023	DR.GYANENDRA KUMAR MOHANTY NILAMPRAVA MOHANTY @ SWAIN VS	AJAYA KUMAR BARAL VS	// // CIVIL JUDGE (SD),BHUBANESWAR(Khordha)
42	CONTC/0006559/2023	SHREE JAGANNATH PROMOTERS AND BUILDERS PVT. LTD. UTTAM KUMAR BISWAL VS	ADV VS	CS/0001446/2017 // ()
43	CONTC/0006560/2023	DIPTESH KUMAR PATTANAIAK, I.P.S. BASANTILATA NAYAK VS	ADV. VS	// // ()
44	CONTC/0006561/2023	PURNA CHANDRA BARIHA, D.E.O., RAYAGADA KAPILA CHARAN KHATUA VS	ADV. VS	// // ()
45	CONTC/0006562/2023	SUSANTA KUMAR DASH, I.A.S. SHISIR KUMAR DASH VS	KRISHNA CHANDRA SAHU VS	// // ()
		SHALINI PANDIT, I.A.S.		//

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46	CONTC/0006563/2023	MANORANJAN DAS VS ASWATHY S., I.A.S.	ADV. VS	// ()
47	CONTC/0006564/2023	SRICHARAN SAMAL VS ASWATHY S., I.A.S.	ADV VS	// ()
48	CONTC/0006565/2023	MC OF GRAM PANCHAYAT HIGH SCHOOL, TENDABADI VS ASWATHI S., I.A.S.	KUNAL KUMAR SWAIN VS	// ()
49	CONTC/0006566/2023	RAJ KISHORE BEHERA VS MANAS JENA, DISTRICT EDUCATION OFFICER, MALKANAGIRI	ADV VS	// ()
50	CONTC/0006567/2023	MADHUSUDAN SWAIN VS ASWASTA.S., I.A.S.	ADV VS	// ()
51	CONTC/0006568/2023	LALITA NAG VS SUSHANTA KUMAR DAS, DIRECTOR, SECONDARY EDUCATION, ODISHA	ADV VS	// ()
52	CONTC/0006569/2023	BIKASH RANJAN SAHU VS SUSHANTA KUMAR DAS, DIRECTOR, SECONDARY EDUCATION, ODISHA	ADV VS	// ()
53	CRLA/0000982/2023	RUDRA NARAYAN MISHRA VS STATE OF ODISHA	GOURI MOHAN RATH VS	NAYAGARH /127 /2013 PRESIDING OFFICER,DESIGNATED COURT(Cuttack) CT/0000015/2021
54	CRLA/0000983/2023	BAPI BHATTA VS STATE OF ODISHA	SANJIT MISHRA VS	DELANGA /50 /2023 DISTRICT & SESSIONS JUDGE,PURI(Puri) TR/0000048/48
55	CRLA/0000984/2023	BASUDEV SAMAL VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	EOW,BHUBANESWAR /12 /2013 ()
56	CRLMA/0000347/2023	SURATH CH. GIRI@SURATHO GIRI VS STATE OF ODISHA	ADV VS	MANGALA BAG /225 /1987 ()
57	CRLMA/0000348/2023	PUSPA BAG	ADV.	KORAPUT VIGILANCE /45 /2010

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		VS	VS	()
		STATE OF ODISHA (VIG. DEPT.)		//
58	CRLMA/000349/2023	SABITA NAIK	DEBASISH PATNAIK	DHENKANAL SADAR /546 /2022
		VS	VS	()
		JATIN NAIK		//
59	CRLMC/0003996/2023	SAKTIKANTA PATTANAIAK	SAROJ RANJAN SUBUDHI	BHUBANESWAR VIGILANCE /23 /2006
		VS	VS	()
		STATE OF ODISHA		//
60	CRLMC/0003997/2023	SAKTIKANTA PATTANAIAK	SAROJ RANJAN SUBUDHI	BHUBANESWAR VIGILANCE /8 /2006
		VS	VS	()
		STATE OF ODISHA		//
61	CRLMC/0003998/2023	RAJA@RANJAN PATRA	BISWARANJAN DALAI	TIRTOL /296 /2021
		VS	VS	()
		STATE OF ODISHA		//
62	CRLMC/0003999/2023	SANTOSH KUMAR MAHALIK	NIRANJAN BEHERA	MALGODOWN /163 /2023
		VS	VS	()
		STATE OF ODISHA		//
63	CRLMC/0004000/2023	SATYA NARAYAN PANDA	SUSANTA KUMAR BARAL	MALGODOWN /162 /2023
		VS	VS	()
		STATE OF ODISHA		//
64	CRLMC/0004001/2023	MANOJ KUMAR SAHU	TIRTH KUMAR SAHU	PURUSHOTTAMPUR /407 /2022
		VS	VS	()
		STATE OF ODISHA		//
65	CRLMC/0004002/2023	SABYA SACHI PANDA SUNIL @ SARAT	AVIJIT PATNAIK	PADMAPUR /45 /2008
		VS	VS	()
		STATE OF ODISHA		//
66	CRLMC/0004003/2023	PRADHUMAN PRADHAN	UMESH CHANDRA JENA	//0
		VS	VS	()
		SATYABATI PRADHAN		//
67	CRLMC/0004004/2023	CHHABI SITHA @ CHHABI SETHA	ASHOK KUMAR SWAIN (1)	DASPALLA /135 /2016
		VS	VS	()
		STATE OF ODISHA		//
68	CRLMC/0004005/2023	TIKEI BEHERA	MANAS CHAND	COLLIERY /100 /2023
		VS	VS	()

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69	CRLMC/0004006/2023	STATE OF ORISSA GOURANGA RAY VS	UMA CHARAN MISHRA VS	// MATHILI /182 /2021 ()
70	CRLMC/0004007/2023	STATE OF ODISHA BABULA BEHERA VS	PRAVASH CHANDRA JENA VS	// BALUGAON P.S. /98 /2023 ()
71	CRLMC/0004008/2023	STATE OF ODISHA RAMAKANTA BEHERA VS	DEBABRATA RATH VS	// / /0 ()
72	CRLMC/0004009/2023	BIJAYA@ REENA BEHERA TAPASWINI MOHAPATRA VS	SUKANTA KUMAR NAYAK VS	// BHADRAK TOWN /191 /2023 ()
73	CRLMC/0004010/2023	STATE OF ODISHA JOGESH NAYAK VS	SURYAKANTA DASH VS	// BAIDESWAR /31 /2013 ()
74	CRLMC/0004011/2023	STATE OF ODISHA SK. ASLAM ALI@ SK. SAZID ISLAM@ SK. SAZAD ASLAM VS	RAMBHA RATNA PANDA VS	// BINJHARPUR /90 /2016 ()
75	CRLMC/0004012/2023	STATE OF ODISHA PRAFULLA KUMAR SAHOO VS	LAXMINARAYAN RAYATSINGH VS	// ODAGAON /1 /2023 ()
76	CRLMP/0001748/2023	STATE OF ODISHA NIRANJAN JENA VS	RAMESH CHANDRA MAHARANA VS	// / /0 ()
77	CRLMP/0001749/2023	STATE OF ODISHA TAPASWINI MOHANTY VS	PRASANTA KUMAR DAS VS	// / /0 ()
78	CRLMP/0001750/2023	MANORANJAN RAJ NIRUPAMA DAS VS	ABAKASH NANDA VS	// / /0 ()
79	CRLMP/0001751/2023	STATE OF ODISHA DEBIDATTA DEBASISH VS	A.G.A. BYOMAKESH TRIPATHY VS	// / /0 ()
		STATE OF ODISHA		//

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80	CRLMP/0001752/2023	DEBASIS SWAIN VS STATE OF ODISHA	BYOMAKESH TRIPATHY VS	//0 0 //
81	CRLREV/0000462/2023	RUBU @ NIRAJ PRADHAN VS STATE OF ODISHA	RAMDAS ACHARY VS	BHADRAK RURAL /461 /2020 0 //
82	CRLREV/0000463/2023	BISWANATH SAHOO VS STATE OF ODISHA	SIDDHARTH GOUTAM DAS VS	AMBABHONA /54 /2013 0 //
83	FAO/0000404/2023	GOVERNING BODY OF BALIKUDA WOMENS DEGREE COLLEGE @ PRATAPINIMOHAPATRA VS BASANTA KUMAR BISWAL	MOHAPATRA VS	// 0 //
84	MACA/0000835/2023	D.M., NATIONAL INSURANCE CO.LTD. VS TAPAN@SANJAY KUMAR PRADHAN	PRASANTA KUMAR MAHALI VS	// 0 //
85	MACA/0000836/2023	BRANCH MANAGER, ORIENTAL INSURANCE CO.LTD. VS MINA BEHERA	SOMNATH ROY VS	// 0 //
86	MATA/0000299/2023	PADMA CHARAN PAL@ KABULI PAL VS LILABATI PAL@LILI PAL	DIPTI RANJAN BHOKTA VS	// 0 //
87	RPFAM/0000283/2023	BIJAY NAYAK VS CHANDRAKANTI NAYAK	SARAT CHANDRA MEKAP VS	// 0 //
88	RPFAM/0000284/2023	JYOTI KRUSHNA PANDA VS SUMITA PANDA	UMAKANTA MOHAPATRA VS	// 0 //
89	RPFAM/0000285/2023	JAGANNATH MAHAPATRA VS RASMITA MAHAPATRA	S.DASH VS	// 0 //
90	RSA/0000375/2023	BIMALI DAS @ PALLEI VS KAMALI DAS	AJIT CHANDRA MOHAPATRA VS	// 0 //
91	WA/0002213/2023	STATE OF ODISHA	Y.S.P. BABU,A.G.A	//

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		VS	VS	0
92	WA/0002214/2023	BASUDEV PRADHAN STATE OF ODISHA	UTTAM KUMAR SAHOO, A.S.C.	//
		VS	VS	0
93	WA/0002215/2023	BRAJENDRA CHANDRA SAHU STATE OF ODISHA	RABI NARAYAN MISHRA,A.G.A	//
		VS	VS	0
94	WA/0002216/2023	SURATHA PRADHAN STATE OF ODISHA	AMIYA KUMAR MISHRA,A.G.A	//
		VS	VS	0
95	WA/0002217/2023	KANHEI CHARANA JENA STATE OF ODISHA	TARUN PATNAIK,A.S.C	//
		VS	VS	0
96	WA/0002218/2023	LOKANATH MAJHI STATE OF ODISHA	UTTAM KUMAR SAHOO, A.S.C.	//
		VS	VS	0
97	WA/0002219/2023	SUSHANTA KUMAR MANDAL STATE OF ODISHA	TARUN PATNAIK, A.S.C.	//
		VS	VS	0
98	WA/0002220/2023	PRAKASH CHANDRA BEBARTA STATE OF ODISHA	Y.S.P. BABU,A.G.A	//
		VS	VS	0
99	WA/0002221/2023	PRAFULLA KUMAR SAHU STATE OF ODISHA	TARUN PATNAIK, A.S.C.	//
		VS	VS	0
100	WA/0002222/2023	ASWINI KUMAR PARIDA STATE OF ODISHA	TARUN PATNAIK,A.S.C	//
		VS	VS	0
101	WA/0002223/2023	BISWANATH PANDA STATE OF ODISHA	TARUN PATNAIK,A.S.C	//
		VS	VS	0
102	WA/0002224/2023	BIJAYA KUMAR PRADHAN STATE OF ODISHA	RABI NARAYAN MISHRA, A.G.A.	//
		VS	VS	0

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103	WA/0002225/2023	NITYANANDA BEHERA CHANDRAKANTA NANDA VS STATE OF ODISHA	RAMAKANTA SARANGI VS	// // 0 //
104	WP(C)/0028723/2023	PABITRA KUMAR SWAIN VS STATE OF ODISHA	PABITRA KUMAR NAYAK VS	// 0 //
105	WP(C)/0028724/2023	JAYANTI MALLICK VS STATE OF ODISHA	GYANALOKA MOHANTY VS	// 0 //
106	WP(C)/0028725/2023	KARTIK CHANDRA PATNAIK VS ODISHA FOREST DEVELOPMENT CORPORATION LTD. BBSR	SANJEEV UDGATA VS	// 0 //
107	WP(C)/0028726/2023	PREMALATA PANDA VS STATE OF ODISHA	SURYAKANTA DASH VS	// 0 //
108	WP(C)/0028727/2023	PRASANTA KUMAR MALLIK VS STATE OF ODISHA	SHAMBHU CHARAN NATH SHARMA VS	// 0 //
109	WP(C)/0028728/2023	BINAYANANDA MOHANTY VS THE COMMNR. OF COMMERCIAL TAXES AND GOODS AND SERVICES TAX, ODISHA, CUTTACK	BHABANI PRASAD MOHANTY VS	// 0 //
110	WP(C)/0028729/2023	BIJAYA KUMAR ROURAY VS STATE OF ORISSA	TATHAGATA SAHOO VS	// 0 //
111	WP(C)/0028730/2023	JAYAKRUSHNA BARIK VS ODISHA STAFF SELECTION COMMISSION, BBSR	SAMEER KUMAR DAS VS	// 0 //
112	WP(C)/0028731/2023	PRAVATI KAR VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
113	WP(C)/0028732/2023	GOURIPRAVA DASH VS STATE OF ODISHA	BIBEKANANDA MAHAPATRA VS	// 0 //

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114	WP(C)/0028733/2023	SWARNA PRAVA SWAIN VS THE STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// 0 //
115	WP(C)/0028734/2023	ASHUTOSH PANDA VS ODISHA STAFF SELECTION COMMISSION, KHURDA	RAMESH AGARWAL VS	// 0 //
116	WP(C)/0028735/2023	INDIAN PUBLIC SCHOOL, SAMBALPUR VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	// 0 //
117	WP(C)/0028736/2023	PHULAMATI SOURA VS COLLECTOR AND DIST MAGISTRATE-CUM- CHAIRMAN,ODISHA	SIDHESWAR MALLIK VS	// 0 //
118	WP(C)/0028737/2023	ASHOK KUMAR BEHERA VS STATE OF ODISHA	HARA PRASAD RATH VS	// 0 //
119	WP(C)/0028738/2023	KOUSTUV RESEARCH INSTITUTE OF MEDICAL SCIENCE, BBSR VS THE COMMNR CUM SECY., DEPT. OF HEALTH AND FAMILY WELFARE, KHURDA	HARA PRASAD DASH VS	// 0 //
120	WP(C)/0028739/2023	SABITRI SENAPATI VS STATE OF ODISHA	SATYABRATA SENAPATI VS	// 0 //
121	WP(C)/0028740/2023	NARAYAN SAMAL VS STATE OF ODISHA	HARA PRASAD RATH VS	// 0 //
122	WP(C)/0028741/2023	RANJAN KUMAR SAHOO VS ODISHA STAFF SELECTION COMMISSION, BBSR	BHABANI SANKAR DAS VS	// 0 //
123	WP(C)/0028742/2023	PANKAJINI MOHANTA @ MAHANTA VS STATE OF ODISHA	ASHUTOSH MOHANTA VS	// 0 //
124	WP(C)/0028743/2023	GOPAL CHANDRA MALLA VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS	// 0 //
125	WP(C)/0028744/2023	BIBHUTI RANJAN DAS	PRADEEP KUMAR PANDA	//

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		VS	VS	0
		STATE OF ODISHA		//
126	WP(C)/0028745/2023	KAYEENA KIMBAKA	GHANASHYAM DASH	//
		VS	VS	0
		DIST. COLLECTOR-CUM-DIST. ELECTION OFFICER, RAYAGADA		//
127	WP(C)/0028746/2023	ABDUL TAUFIK KHAN	AMIT PRASAD BOSE	//
		VS	VS	0
		STATE OF ODISHA		//
128	WP(C)/0028747/2023	DHUNDA BEHERA	HAREKRUSHNA MOHANTA	//
		VS	VS	0
		SETTLEMENT OFFICER, ODISHA		//
129	WP(C)/0028748/2023	VIVEKANANDA DAS	LAMBODAR PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
130	WP(C)/0028749/2023	SAYED NARUL HUSSAIN	BRAJA MOHAN SARANGI	//
		VS	VS	0
		STATE OF ODISHA		//
131	WP(C)/0028750/2023	ANIL KUMAR SAHOO	SUSHANTA KUMAR JOSHI	//
		VS	VS	0
		STATE BANK OF INDIA, CUTTACK		//
132	WP(C)/0028751/2023	SAJAL BALA MANDAL	LAMBODAR PRADHAN	//
		VS	VS	0
		STATE OF ODISHA		//
133	WP(C)/0028752/2023	DEBENDRA NATH MAHAPATRA	JANAKI KANTA MAHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
134	WP(C)/0028753/2023	PRADIPTA KUMAR ROUSTRAY	SHIVSANKAR MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
135	WP(C)/0028754/2023	DR. DAMODAR PANDA	RAMA CHANDRA RAY	//
		VS	VS	0
		STATE OF ODISHA		//
136	WP(C)/0028755/2023	NIHAR RANJAN BARIK	PRAFULLA CHANDRA ACHARYA	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
137	WP(C)/0028756/2023	STATE OF ORISSA SUAHASI NAYAK VS AO, PNB, SAMBALPUR	SMITA RANJAN PATNAIK VS	// // 0 //
138	WP(C)/0028757/2023	PRATAP JENA VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
139	WP(C)/0028758/2023	SURYANARAYAN SINGHBABU VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
140	WP(C)/0028759/2023	ANADINATH BISHOYI VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// 0 //
141	WP(C)/0028760/2023	BHARATI PATRA VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// 0 //
142	WP(C)/0028761/2023	PRATAP JENA VS STATE OF ODISHA	SUBAS CHANDRA DAS VS	// 0 //
143	WP(C)/0028762/2023	SASHIREKHA SAHOO VS STATE OF ODISHA	BHAGABAN BEHERA VS	// 0 //
144	WP(C)/0028763/2023	BHARATI PATRA VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// 0 //
145	WP(C)/0028764/2023	SUBASINI MALLIK @ BABULI MALLICK VS EXECUTIVE OFFICER, JILLA PARISAD, BHADRAK	SUKANTA KUMAR NAYAK 2 VS	// 0 //
146	WP(C)/0028765/2023	SABITA BEHERA VS STATE OF ODISHA	ASHOK KUMAR DAS VS	// 0 //
147	WP(C)/0028766/2023	DASHARATHI JENA VS STATE OF ODISHA	MANAS RANJAN DHAL VS	// 0 //

ORISSA HIGH COURT**FILING REPORT AS ON :31/08/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
148	WP(C)/0028767/2023	BIBHUTI BHUSAN TRIPATHY VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
149	WP(C)/0028768/2023	KAJAL BALA DAS VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //
150	WP(C)/0028769/2023	NABAKISHORE BEHERA VS STATE OF ODISHA	MANAS RANJAN DHAL VS	// 0 //
151	WP(C)/0028770/2023	KIRAN KUMARI JENA VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
152	WP(C)/0028771/2023	SAROJINI PANDA VS STATE OF ODISHA	MANAS RANJAN DHAL VS	// 0 //
153	WP(C)/0028772/2023	RAMACHANDRA PALAI VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //
154	WP(C)/0028773/2023	HERAMBA NARAYAN DAS VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //
155	WP(C)/0028774/2023	CHIRANJEEB SAHOO VS STATE OF ODISHA	SHIVSANKAR MOHANTY VS	// 0 //
156	WP(C)/0028775/2023	SIKHARANI MOHAPATRA VS UNION OF INDIA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
157	WP(C)/0028776/2023	PRADIPTA KUMAR JENA VS STATE OF ODISHA	JAJATI KISHORE MOHANTY VS	// 0 //
158	WP(C)/0028777/2023	PRAJNA PARAMITA VS CONTROLLER AND EXAMINATION COUNCIL OF HIGHER EDUCATION, ODISHA, BBSR	SOUMENDRA PATTANAIAK VS	// 0 //
159	WP(C)/0028778/2023	ALEKHA PRASAD NAYAK	SURESH CHANDRA DASH	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
160	WP(C)/0028779/2023	CHINA NAG	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
161	WP(C)/0028780/2023	SANAT KUMAR DASH	JAGAJIBAN PRADHAN	//
		VS	VS	0
		SANGHAMITRA PANIGRAHI		//
162	WP(C)/0028781/2023	CHHAYAKANTA SAHOO	NIRANJAN PANDA (1)	//
		VS	VS	0
		COLLECTOR AND D.M. CUM ARBITRATOR, N.H.DHENKANAL		//
163	WP(C)/0028782/2023	SURENDRA GOUDA	ASHOK DAS	//
		VS	VS	0
		THE ADDL. COMMISSIONER OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR		//
164	WP(C)/0028783/2023	KALPANA KUMARI JENA	KUNAL KUMAR SWAIN	//
		VS	VS	0
		STATE OF ODISHA		//
165	WP(C)/0028784/2023	SATYA BEHERA	ASHOK DAS	//
		VS	VS	0
		THE ADDL. COMMISSIONER OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR		//
166	WP(C)/0028785/2023	PRADEEP KUMAR SAHU	ASHOK DAS	//
		VS	VS	0
		THE ADDL. COMMISSIONER OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR		//
167	WP(C)/0028786/2023	AMULYA BEHERA	GOPINATH PANDA	//
		VS	VS	0
		PRINCIPAL SECY. TO WATER RESOURCES DEPT., ODISHA		//
168	WP(C)/0028787/2023	G.PATADU	ASHOK DAS	//
		VS	VS	0
		THE ADDL. COMMISSIONER OF SETTLEMENT AND CONSOLIDATION, BERHAMPUR		//
169	WP(C)/0028788/2023	GOURAB KUMAR MALLICK	BUDHIRAM DAS	//
		VS	VS	0
		STATE OF ODISHA		//
170	WP(C)/0028789/2023	VINOD KUMAR SARAOGI	PRATIK DASH	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
171	WP(C)/0028790/2023	UNION OF INDIA PADMANAV BISOI VS STATE OF ODISHA	SOBHANA SAHOO VS	// // 0 //
172	WP(C)/0028791/2023	SARADA PRASANNA SWAIN VS STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //
173	WP(C)/0028792/2023	MANAS KUMAR PARIDA VS STATE OF ODISHA	RADHIKA HANS VS	// 0 //
174	WP(C)/0028793/2023	RANJAN KUMAR SWAIN VS STATE OF ODISHA	BUDHIRAM DAS VS	// 0 //
175	WP(C)/0028794/2023	EINSTEIN ACADEMY OF TECHNOLOGY AND MANAGEMENT, KANDAMUKH, ODISHA VS STATE OF ODISHA	GEMENAKANDAMUKH VS	// 0 //
176	WP(C)/0028795/2023	SHREYA ASSOCIATES, ODISHA VS STATE OF ODISHA	SOURMENDRA PATTANAIK VS	// 0 //
177	WP(C)/0028796/2023	ALL ODISHA EPF PENSIONERS ASSOCIATION, CUTTACK VS UNION OF INDIA	PRAMOD KUMAR NAYAK VS	// 0 //
178	WP(C)/0028797/2023	SWASTIK KUMAR SAMAL VS STATE OF ODISHA	PRAMOD KUMAR NAYAK VS	// 0 //
179	WP(C)/0028798/2023	MIR ARSHADUL QUADRI VS TRANSPROT COMMNR. CUM CHAIRMAN, STA, ODISHA, CUTTACK	KADAR MOHAMMAD VS	// 0 //
180	WP(C)/0028799/2023	SAROJ THANAPATI VS STATE OF ODISHA	SUSANTA KUMAR TRIPATHY VS	// 0 //
181	WP(C)/0028800/2023	LAXMI MAHAPATRA VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// 0 //

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
182	WP(C)/0028801/2023	SAROJINI KHUNTIA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	// 0 //
183	WP(C)/0028802/2023	SAHUPADA WOMEN SELF HELP GROUP, BALASORENIRANJAN LENKA VS STATE OF ODISHA	VS	// 0 //
184	WP(C)/0028803/2023	M/S.MAHA VEER ELECTRICALS, KORAPUT VS COMMISSIONER, CT AND GST, CUTTACK	NISHAT AFREEN VS	// 0 //
185	WP(C)/0028804/2023	PADMA LOCHAN MOHANTY VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
186	WP(C)/0028805/2023	SIMAN NAYAK VS STATE OF ODISHA	JYOTI RANJAN KAR VS	// 0 //
187	WP(C)/0028806/2023	SUKANTI PANDA VS STATE OF ODISHA	JYOTI RANJAN KAR VS	// 0 //
188	WP(C)/0028807/2023	BURUDI SYAMA PATRA VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
189	WP(C)/0028808/2023	PRAVA RANJAN MISHRA VS THE ADDL. STATE TAX OFFICER CT AND GST CIRCLE, BBSR	SIDHARTHA MISHRA VS	// 0 //
190	WP(C)/0028809/2023	PRAKASH SETHI VS STATE OF ODISHA	MIHIR KANTA RATH VS	// 0 //
191	WP(C)/0028810/2023	RAMACHANDRA SAHU VS STATE OF ODISHA	SUBASH CHANDRA SAHOO VS	// 0 //
192	WP(C)/0028811/2023	SADI ADEYA VS STATE OF ODISHA	GANESH PRASAD SAMAL VS	// 0 //
193	WP(C)/0028812/2023	NABIN KUMAR MACHHA	KRISHNA CHANDRA SAHU	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
		STATE OF ODISHA		//
194	WP(C)/0028813/2023	PRATAP KUMAR MOHANTY	PRASANTA KUMAR NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
195	WP(C)/0028814/2023	PRATAP KUMAR MOHANTY	PRASANTA KUMAR NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
196	WP(C)/0028815/2023	PRATAP JENA	SUBAS CHANDRA DAS	//
		VS	VS	0
		STATE OF ODISHA		//
197	WP(C)/0028816/2023	BIJAY PAIKRAY	PRASANTA KUMAR NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
198	WP(C)/0028817/2023	E.LOKNATH	PRASANTA KUMAR NANDA	//
		VS	VS	0
		STATE OF ODISHA		//
199	WP(C)/0028818/2023	RANJAN SUNDARAY	BIBHUTI RANJAN MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
200	WP(C)/0028819/2023	UJWALAKANT DAS	ASHOK KUMAR MOHAPATRA	//
		VS	VS	0
		STATE OF ODISHA		//
201	WP(C)/0028820/2023	RANJAN KUMAR MOHAPATRA	AVIJIT PATNAIK	//
		VS	VS	0
		STATE OF ODISHA		//
202	WP(C)/0028821/2023	DEEPAK KUMAR GHADAI	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0
		STATE OF ODISHA		//
203	WP(C)/0028822/2023	ARYANARAYAN PANDA	PREMANANDA MOHANTY	//
		VS	VS	0
		STATE OF ODISHA		//
204	WP(C)/0028823/2023	BABAN CHARAN DAS	PRASANTA KUMAR SATAPATHY	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
205	WP(C)/0028824/2023	STATE OF ODISHA BINODINI DEVI @ JATI VS	RABI NARAYAN BEHERA VS	// // ()
206	WP(C)/0028825/2023	STATE OF ODISHA PRADEEP KUMAR RAY VS	PREMANANDA MOHANTY VS	// // ()
207	WP(C)/0028826/2023	STATE OF ODISHA PRAFULLA KUMAR JATI VS	RABI NARAYAN BEHERA VS	// // ()
208	WP(C)/0028827/2023	STATE OF ODISHA BINODINI DEVI @ JATI VS	RABI NARAYAN BEHERA VS	// // ()
209	WP(C)/0028828/2023	STATE OF ODISHA JAGADANANDA DHAL VS	PREMANANDA MOHANTY VS	// // ()
210	WP(C)/0028829/2023	STATE OF ODISHA BANALATA DEI VS	SARAT CHANDRA DASH VS	// // ()
211	WP(C)/0028830/2023	NATIONAL HIGHWAYS, MINISTRY OF ROAD BIKASH RANJAN SAMAL VS	TRANSPORT AND HIGHWAYS, BBSR PREMANANDA MOHANTY VS	// // ()
212	WP(C)/0028831/2023	STATE OF ODISHA GOPAL KRUSHNA PADHY VS	BIKRAM KESHARI RAJ VS	// // ()
213	WP(C)/0028832/2023	ADDL. COMMNR. SETTLEMENT AND CONSOLIDATION, BERHAMPUR GOPAL KRUSHNA PADHY VS	BIKRAM KESHARI RAJ VS	// // ()
214	WP(C)/0028833/2023	ADDL. COMMNR., SETTLEMENT AND CONSOLIDATION, BERHAMPUR PRABHAT KUMAR ROUSTRAY VS	GYANESWAR SATPATHY VS	// // ()
215	WP(C)/0028834/2023	STATE OF ODISHA NAKULA NAYAK VS	S.C.SAMAL VS	// // ()
		STATE OF ODISHA		//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
216	WP(C)/0028835/2023	PRAFULLA CH. KORKORA VS STATE OF ODISHA	PREMANANDA MOHANTY VS	// 0 //
217	WP(C)/0028836/2023	PRADIP KUMAR PRADHAN VS THE CENTRAL BUREAU OF INVESTIGATION,NEW DELHI	SIDHARTH PRASAD DAS VS	// 0 //
218	WP(C)/0028837/2023	LAXMIDHAR SAMANTASINGHAR VS THE MEMBER, BOARD OF REVENUE, CUTTACK	GYANESWAR SATPATHY VS	// 0 //
219	WP(C)/0028838/2023	RAMESH CHANDRA CHAND VS STATE OF ODISHA	GYANESWAR SATPATHY VS	// 0 //
220	WP(C)/0028839/2023	DEBADATTA ROUT VS STATE OF ODISHA	UMA CHARAN MISHRA VS	// 0 //
221	WP(C)/0028840/2023	BUDU NAIK VS STATE OF ODISHA	DIPTI RANJAN BHOKTA VS	// 0 //
222	WP(C)/0028841/2023	SK. TAJUDDIN AHMED VS STATE OF ODISHA	SUSANTA KUMAR JETHY VS	// 0 //
223	WP(C)/0028842/2023	BHASKAR PANIGRAHI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// 0 //
224	WP(C)/0028843/2023	MADHUSUDAN DALAI VS MAHESWAR JENA	VIVEKANAND JENA VS	// 0 //
225	WP(C)/0028844/2023	PRAFULLA KUMAR NAIK VS UNION OF INDIA	AVIJIT PATNAIK VS	// 0 //
226	WP(C)/0028845/2023	SANJAYA KUMAR SAHOO VS STATE OF ODISHA	NIRA SUNDAR PANDA VS	// 0 //
227	WP(C)/0028846/2023	SANJAYA KUMAR SAHOO	NIRA SUNDAR PANDA	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	0
228	WP(C)/0028847/2023	STATE OF ODISHA ANUCHHAYA SAHOO	PRONOY MOHANTY	//
		VS	VS	0
229	WP(C)/0028848/2023	STATE OF ODISHA GANGADHAR SETHI	KABIRAJ PRADHAN	//
		VS	VS	0
230	WP(C)/0028849/2023	STATE OF ODISHA KAMAL BARIK	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
231	WP(C)/0028850/2023	STATE OF ODISHA BHAKTA BHUE	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
232	WP(C)/0028851/2023	STATE OF ODISHA ANCHALIK ADIVASI MAHILA HIHGER SECONDARY SCHOOL, MANIKABHANJ	PRANOY MOHANTY	//
		VS	VS	0
233	WP(C)/0028852/2023	STATE OF ODISHA BAIDYANATH CHOWHAN	DR. BINODA KUMAR MISHRA	//
		VS	VS	0
234	WP(C)/0028853/2023	STATE OF ODISHA JIBARDHAN SANDHA	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
235	WP(C)/0028854/2023	STATE OF ODISHA DOLLY SINGH	DR. BINODA KUMAR MISHRA	//
		VS	VS	0
236	WP(C)/0028855/2023	STATE OF ODISHA BAISAKHU BUDEK	PRAFULLA KUMAR MOHAPATRA	//
		VS	VS	0
237	WP(C)/0028856/2023	STATE OF ODISHA RESHAMA ROUT	DR. BINODA KUMAR MISHRA	//
		VS	VS	0
238	WP(C)/0028857/2023	STATE OF ODISHA RATNAKAR SAHOO	SAMEER KUMAR DAS	//
		VS	VS	0

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
239	WP(C)/0028858/2023	STATE OF ODISHA RAMAKANT PARIJA VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
240	WP(C)/0028859/2023	STATE OF ODISHA SUSANTA DAS VS	DR. BINODA KUMAR MISHRA VS	// // ()
241	WP(C)/0028860/2023	STATE OF ODISHA MAYADHAR BHOI VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
242	WP(C)/0028861/2023	STATE OF ODISHA LILI SINGH VS	DR. BINODA KUMAR MISHRA VS	// // ()
243	WP(C)/0028862/2023	STATE OF ODISHA BIREN KUMAR BISWAL VS	SAMEER KUMAR DAS VS	// // ()
244	WP(C)/0028863/2023	STATE OF ODISHA KAMALAKANTA BHOI VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()
245	WP(C)/0028864/2023	STATE OF ODISHA BIBHUTI BHUSAN SAHOO VS	SAROJANANDA MISHRA VS	// // ()
246	WP(C)/0028865/2023	STATE OF ODISHA KUSHADWAJA MOHANTY VS	SIDHESWAR MALLIK VS	// // ()
247	WP(C)/0028866/2023	STATE OF ODISHA PRASANTA KUMAR JENA VS	SIDHESWAR MALLIK VS	// // ()
248	WP(C)/0028867/2023	STATE OF ODISHA PRASANT KUMAR SAHU VS	SIDHESWAR MALLIK VS	// // ()
249	WP(C)/0028868/2023	STATE OF ODISHA JUGAL KISHORE NAYAK VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// // ()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
250	WP(C)/0028869/2023	TARUN KUMAR SOURA VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
251	WP(C)/0028870/2023	ARATA MANGARAJ VS COLLECTOR, KHURDA	SHIBA SHANKAR MOHANTY VS	// 0 //
252	WP(C)/0028871/2023	ADHULI DAS VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //
253	WP(C)/0028872/2023	NANI KUMAR MANDAL VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //
254	WP(C)/0028873/2023	MALAYA RANJAN DASH VS REGISTRAR GENERAL OF THE HONOURABLE HIGH COURT OF ORISSA, CUTTACK	AMIT KUMAR DAS VS	// 0 //
255	WP(C)/0028874/2023	MALAYA RANJAN DASH VS STATE OF ODISHA	BUDHADEV ROUSTRAY VS	// 0 //
256	WP(C)/0028875/2023	RAJA RAJESWARI PATNAIK VS SETTLEMENT OFFICER, MAJOR SETTLEMENT, CUTTACK	SHISHIR KUMAR SWAIN VS	// 0 //
257	WP(C)/0028876/2023	DR. PRASANNA KUMAR MISHRA VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
258	WP(C)/0028877/2023	DR. NAGENDRA KUMAR PADHI VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //
259	WP(C)/0028878/2023	RABINDRA PRASAD DAS VS STATE OF ODISHA	BHABANI SAMAL VS	// 0 //
260	WP(C)/0028879/2023	KUMUDINI MOHAPATRA VS STATE OF ODISHA	JAGAJIBAN PRADHAN VS	// 0 //
261	WP(C)/0028880/2023	DAMODAR RAY	RAMA CHANDRA RAY	//

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
262	WP(C)/0028881/2023	REBATI CHAND SARADA PRASAD KANUNGO	BHABANI PRASAD SAMAL	//
		VS	VS	()
263	WP(C)/0028882/2023	STATE OF ODISHA KAKOLI DAS	BHABANI PRASAD SAMAL	//
		VS	VS	()
264	WP(C)/0028883/2023	STATE OF ODISHA KUMUDINI MOHAPATRA	JAGAJIBAN PRADHAN	//
		VS	VS	()
265	WP(C)/0028884/2023	STATE OF ODISHA M/S SYSTEM HOUSE CORP., BBSR	SUMITRA MOHANTY	//
		VS	VS	()
266	WP(C)/0028885/2023	THE CHAIRMAN, PARADIP PORT AUTHORITY, PARADIP M/S SYSTEM HOUSE CORP., BBSR	SUMITRA MOHANTY	//
		VS	VS	()
267	WP(C)/0028886/2023	THE CHAIRMAN, PARADIP PORT AUTHORITY, PARADIP MANORANJAN DAS	GYANENDRA CHANDRA SWAIN	//
		VS	VS	()
268	ABLAPL/0009431/2023	STATE OF ODISHA BINAY KUMAR DASH	RITA SINGH	LALBAG /218 /2023
		VS	VS	()
269	ABLAPL/0009432/2023	STATE OF ODISHA TAPAN KUMAR ROUT	ANUGRAHA NARAYAN SAMANTRAY	PARADEEP /315 /2023
		VS	VS	()
270	ABLAPL/0009433/2023	STATE OF ODISHA RAMAKANTA ROURAY @ BUBU	BIJAY JENA	KISSANNAGAR PS /178 /2023
		VS	VS	()
271	ABLAPL/0009434/2023	STATE OF ODISHA SANVAR LAL	BIJAY JENA	RENGALI (SAMBALPUR) /133 /2023
		VS	VS	()
272	ABLAPL/0009435/2023	STATE OF ODISHA SUBRAT KUMAR SAHOO	TRILOCHAN NANDA	AGALPUR /137 /2023
		VS	VS	()

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SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
273	ABLAPL/0009436/2023	STATE OF ODISHA ANIL MAJHI VS	KEDAR SANKAR SAHU VS	// BALIMI /236 /2023 ()
274	ABLAPL/0009437/2023	STATE OF ODISHA RADHU SAHU VS	ASHOK KUMAR SARANGI VS	// KUAKHIA /281 /2022 ()
275	ABLAPL/0009438/2023	STATE OF ODISHA PRAKASH DAS @ PAPPU VS	BIDYADHAR MANSING VS	// DHAULI PS /131 /2023 ()
276	ABLAPL/0009439/2023	STATE OF ODISHA AKASH KHILLO VS	DIPTI RANJAN BHOKTA VS	// SEMILLIGUDA /112 /2023 ()
277	ABLAPL/0009440/2023	STATE OF ODISHA NARENDRA KUMAR SAHOO VS	GOKULANANDA PARIDA VS	// TIRTOL /352 /2023 ()
278	ABLAPL/0009441/2023	STATE OF ODISHA SATYANARAYAN PADHY @ SATYANARAYANA PAISIRYAKANTA DWIBEDI VS	SIRYAKANTA DWIBEDI VS	// BORIGUMMA /104 /2023 ()
279	ABLAPL/0009442/2023	STATE OF ODISHA GOBINDRAM PANDA VS	PABITRA KUMAR BEHERA VS	// KENDRAPARA /202 /2023 ()
280	ABLAPL/0009443/2023	STATE OF ODISHA PRASAD PAIKARAY VS	SUSANTA SEKHAR MOHAPATRA VS	// CHANDAKA P.S. /169 /2018 ()
281	ABLAPL/0009444/2023	STATE OF ODISHA UPENDRA KANHAR VS	TIRTH KUMAR SAHU VS	// PHIRINGIA /135 /2023 ()
282	ABLAPL/0009445/2023	STATE OF ODISHA MOUSUMI PRADHAN @ KANHAR VS	TIRTH KUMAR SAHU VS	// PHIRINGIA /135 /2023 ()
283	ABLAPL/0009446/2023	STATE OF ODISHA LUSANA KANHAR VS	TIRTH KUMAR SAHU VS	// PHIRINGIA /135 /2023 ()
		STATE OF ODISHA		//

ORISSA HIGH COURT**FILING REPORT AS ON :31/08/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
284	ABLAPL/0009447/2023	RUSHI DIGAL VS STATE OF ODISHA	TIRTH KUMAR SAHU VS	PHIRINGIA /135 /2023 () //
285	ABLAPL/0009448/2023	SASMITA MOHAPATRA VS STATE OF ODISHA	MANAS KUMAR CHAND VS	KHURDA SADAR /239 /2023 () //
286	ABLAPL/0009449/2023	PRATIMA BISWAL VS STATE OF ODISHA	MANAS KUMAR CHAND VS	BANAPUR P.S. /282 /2023 () //
287	ABLAPL/0009450/2023	LILU SABAR @ NILU VS STATE OF ODISHA	MANAS KUMAR CHAND VS	/ /0 () //
288	ABLAPL/0009451/2023	DILLIP KUMAR DEO VS STATE OF ODISHA	JAGABANDHU SAHU VS	BARKOTE /256 /2023 () //
289	ABLAPL/0009452/2023	SUJATA MOHAPATRA VS STATE OF ODISHA	SATYAPADA SHARMA VS	SECTOR-3 /97 /2023 () //
290	ABLAPL/0009453/2023	NIRUPAMA NAYAK VS STATE OF ODISHA(VIG.)	SURAJ MOHANTY VS	BHUBANESWAR VIGILANCE /46 /2012 () //
291	ABLAPL/0009454/2023	NRUSINGH CHARAN JENA VS STATE OF ODISHA	SAROJ KUMAR PADHI VS	CUTTACK SADAR /427 /2023 () //
292	ABLAPL/0009455/2023	SIBA @ BHAGYA RANJAN BISWAL VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	BASUDEVPUR /295 /2022 () //
293	ABLAPL/0009456/2023	JAGA DALAI VS STATE OF ODISHA	PRATYUSHA NAIDU VS	DEOGAON /99 /2023 () //
294	ABLAPL/0009457/2023	SUDARSAN MALLICK VS STATE OF ODISHA	BIPLAB KUMAR DASH VS	PATTAMUNDAI RURAL PS /265 /2023 () //
295	ABLAPL/0009458/2023	TITUA @ PRIYARANJAN SETHI	APARESH BHOI	KHARABEL NAGAR P.S. /415 /2023

ORISSA HIGH COURT**FILING REPORT AS ON :31/08/2023**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE
		VS	VS	()
		STATE OF ODISHA		//
296	ABLAPL/0009459/2023	KISHAN PATTANAİK	PARTHA SARATHI NAYAK	HINDOL /228 /2023
		VS	VS	()
		STATE OF ODISHA		//
297	ABLAPL/0009460/2023	ABHINASH MEHER	BIKASH KARNA	BAUNISUNI /112 /2021
		VS	VS	()
		STATE OF ODISHA		//
298	ABLAPL/0009461/2023	TANUJA PRIYADARSINI SAMAL	PRASANTA KUMAR NANDA	JAJPUR TOWN /276 /2023
		VS	VS	()
		STATE OF ODISHA		//
299	ABLAPL/0009462/2023	SANTOSH KUMAR SAMAL	PRASANTA KUMAR NANDA	AUL /628 /2023
		VS	VS	()
		STATE OF ODISHA		//
300	WPC(OAC)/0001081/2010	AKSHAYA KUMAR SATPATHY	M/S P.C. ACHARYA	//
		VS	VS	()
		STATE OF ODISHA		//

ORISSA HIGH COURT

MISC CASES FILED on :31/08/2023

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	30/2023 ARBA/16/2023	M/S. NATIONAL ALUMINIUM CO. LTD.-MP	PAMI RATH
2	31/2023 ARBA/16/2023	M/S. NATIONAL ALUMINIUM CO. LTD.-MP	PAMI RATH
3	32/2023 ARBA/16/2023	M/S. NATIONAL ALUMINIUM CO. LTD.-MP	PAMI RATH
4	57/2023 CRLMA/348/2023	PUSPA BAG-MP	ADV.
5	58/2023 CRLMA/279/2023	SWATANTRA PRASAD SAHOO@CHOUDHURY-MP	ANINDYA KUMAR MISHRA
6	125/2023 JCRLA/89/2022	SALUKA PINGUA-MP	ADV.
7	126/2023 JCRLA/56/2022	BRAJA KISHORE SAHOO-MP	M/S. SABYASACHI MISHRA,P.K.BEHERA
8	127/2023 JCRLA/56/2022	BRAJA KISHORE SAHOO-MP	M/S. SABYASACHI MISHRA,P.K.BEHERA
9	179/2023 WPC(OAC)/3933/2016	SANGITA KUMARI SAHU-MP	BUDHADEV ROUSTRAY
10	180/2023 WPC(OAC)/366/2010	MANJULATA PANIGRAHI-MP	
11	270/2023 CMAPL/267/2022	S. KRUPAKAR RAO-MP	ADV
12	271/2023 CMAPL/619/2023	THE BRANCH MANAGER, NEW INDIA ASSURANCE CO. LTD.	MR. SUBRAT SATPATHY
13	272/2023 CMAPL/620/2023	THE BRANCH MANAGER, NEW INDIA ASSURANCE CO. LTD.	MR. SUBRAT SATPATHY
14	286/2023 CRLMP/1749/2023	TAPASWINI MOHANTY-MP	PRASANTA KUMAR DAS
15	300/2023 TRP(C)/168/2023	NIBEDITA CHANDRAKALA DEBI-MP	
16	312/2023 MATA/55/2020	LALIT NARAYAN PANDA-MP	BASUDEV BARIK
17	343/2023 RPFAM/283/2023	BIJAY NAYAK-MP	SARAT CHANDRA MEKAP
18	639/2023 CRLREV/388/2015	SANJITA DAS-MP	M/S.GOURI MOHAN RATH
19	739/2023 FAO/264/2023	REGIONAL MANAGER, M/S. NEW INDIA ASSURANCE CO. LTD.	MR. DMPA
20	740/2023 FAO/404/2023	GOVERNING BODY OF BALIKUDA WOMENS DEGREE COLLEGE	MR. P. P. SINGH MR. M. MOHAPATRA
21	944/2023 RSA/399/2018	RAMA CH.BEHERA-MP	MR.J.K.MISHRA 2
22	945/2023 RSA/96/2016	SR.BRANCH MANAGER,L.I.C. OF INDIA-MP	M/S.PRAKASH RANJAN BARIK
23	946/2023 RSA/375/2023	BIMALI DAS @ PALLEI-MP	AJIT CHANDRA MOHAPATRA
24	984/2023 CMP/1010/2023	HINDUSTAN PETROLEUM CORPORATION LTD-MP	SRINIVAS PATNAIK
25	985/2023 CMP/1011/2023	SANJIT KUMAR KANUNGO-MP	JAGAJIBAN PRADHAN
26	986/2023	RENUBALA SAMANTRAY-MP	BANSHIDHAR BAUG

27	CMP/1094/2022 987/2023 CMP/877/2023	NILAMBAR MOHAPATRA-MP	RAMDAS ACHARY
28	1161/2023 BLAPL/4422/2023	BIJAY BHAINSA-MP	
29	1162/2023 BLAPL/3061/2023	TRAILOKYA KESHARI SWAIN-MP	BISWAJIT RANJAN TRIPATHY
30	1163/2023 BLAPL/1229/2023	RAJIV SINDRIA @ LUCKY-MP	UDIT RANJAN JENA, DHARANIDHAR NAYAK SR.ADV
31	1164/2023 BLAPL/4581/2023	KAPIL BEERO-MP	SUCHIT KUMAR NAYAK
32	1165/2023 BLAPL/8713/2023	DAITARI GOUDO-MP	TARINI PANIGRAHI
33	1492/2023 MACA/835/2023	D.M., NATIONAL INSURANCE CO.LTD.-MP	PRASANTA KUMAR MAHALI
34	1493/2023 MACA/752/2022	BIMAL KUMAR SAHOO-MP	GANESH PRASAD SAMAL, M/S BISHNU BRATA SINGH
35	1494/2023 MACA/708/2019	CHOLAMANDALAM MS G.I.CO.LTD.-MP	
36	1495/2023 MACA/836/2023	BRANCH MANAGER, ORIENTAL INSURANCE CO.LTD.-MP	SOMNATH ROY
37	1496/2023 MACA/252/2022	MANAGER, (LEGAL), SHRIARM GENERAL INSURANCE CO.LTD.-MP	ADITHYAN KPI KHAN
38	1607/2023 ABLAPL/6546/2023	INDRAMANI BEHERA @ PINTU-MP	
39	1608/2023 ABLAPL/6938/2023	ADITYA NARAYANA JENA @ ADITYA JENA-MP	
40	1609/2023 ABLAPL/5644/2023	AJAYA KUMAR NAIK-MP	
41	2113/2023 CRLA/982/2023	RUDRA NARAYAN MISHRA-MP	GOURI MOHAN RATH
42	2114/2023 CRLA/516/2023	SUSAMA SINGH-MP	BIJAYA KUMAR RAGADA
43	2115/2023 CRLA/984/2023	BASUDEV SAMAL-MP	JAJATI KESHARI KHUNTIA
44	2116/2023 CRLA/984/2023	BASUDEV SAMAL-MP	JAJATI KESHARI KHUNTIA
45	2765/2023 CRLMC/3588/2023	SANJEEB NARAYAN PRADHAN-MP	
46	2766/2023 CRLMC/3999/2023	SANTOSH KUMAR MAHALIK-MP	NIRANJAN BEHERA
47	2767/2023 CRLMC/4000/2023	SATYA NARAYAN PANDA-MP	SUSANTA KUMAR BARAL
48	2768/2023 CRLMC/4001/2023	MANOJ KUMAR SAHU-MP	TIRTH KUMAR SAHU
49	2769/2023 CRLMC/4003/2023	PRADHUMAN PRADHAN-MP	UMESH CHANDRA JENA
50	2770/2023 CRLMC/4005/2023	TIKEI BEHERA-MP	MANAS CHAND
51	2771/2023 CRLMC/4006/2023	GOURANGA RAY-MP	UMA CHARAN MISHRA
52	2772/2023 CRLMC/4007/2023	BABULA BEHERA-MP	PRAVASH CHANDRA JENA
53	2773/2023 CRLMC/4008/2023	RAMAKANTA BEHERA-MP	DEBABRATA RATH
54	2774/2023 CRLMC/4009/2023	TAPASWINI MOHAPATRA-MP	SUKANTA KUMAR NAYAK
55	2775/2023 CRLMC/4011/2023	SK. ASLAM ALI@ SK. SAZID ISLAM@ SK. SAZAD ASLAM	ANIL KUMAR RATNA PANDA
56	6001/2023 WA/80/2020	MD.RIZWAN-MP	SANJIB MOHANTY
57	6002/2023 WA/2214/2023	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO, A.S.C.

58	6003/2023 WA/2214/2023	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO, A.S.C.
59	6004/2023 WA/2214/2023	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO, A.S.C.
60	6005/2023 WA/2213/2023	STATE OF ODISHA-MP	Y.S.P. BABU,A.G.A
61	6006/2023 WA/2213/2023	STATE OF ODISHA-MP	Y.S.P. BABU,A.G.A
62	6007/2023 WA/2213/2023	STATE OF ODISHA-MP	Y.S.P. BABU,A.G.A
63	6008/2023 WA/2215/2023	STATE OF ODISHA-MP	GYANA RANJAN MAHAPATRA
64	6009/2023 WA/2215/2023	STATE OF ODISHA-MP	GYANA RANJAN MAHAPATRA
65	6010/2023 WA/2215/2023	STATE OF ODISHA-MP	GYANA RANJAN MAHAPATRA
66	6011/2023 WA/2218/2023	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO, A.S.C.
67	6012/2023 WA/2218/2023	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO, A.S.C.
68	6013/2023 WA/2218/2023	STATE OF ODISHA-MP	UTTAM KUMAR SAHOO, A.S.C.
69	6014/2023 WA/2216/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
70	6015/2023 WA/2216/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
71	6016/2023 WA/2216/2023	STATE OF ODISHA-MP	ABHINANDAN PRADHAN
72	6017/2023 WA/2217/2023	STATE OF ODISHA-MP	Karunakar Das
73	6018/2023 WA/2217/2023	STATE OF ODISHA-MP	Karunakar Das
74	6019/2023 WA/2217/2023	STATE OF ODISHA-MP	Karunakar Das
75	6020/2023 WA/2219/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
76	6021/2023 WA/2219/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
77	6022/2023 WA/2219/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
78	6023/2023 WA/2221/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
79	6024/2023 WA/2221/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
80	6025/2023 WA/2221/2023	STATE OF ODISHA-MP	TARUN PATNAIK, A.S.C.
81	6026/2023 WA/2220/2023	STATE OF ODISHA-MP	Y.S.P. BABU,A.G.A
82	6027/2023 WA/2220/2023	STATE OF ODISHA-MP	Y.S.P. BABU,A.G.A
83	6028/2023 WA/2220/2023	STATE OF ODISHA-MP	Y.S.P. BABU,A.G.A
84	6029/2023 WA/2222/2023	STATE OF ODISHA-MP	Karunakar Das
85	6030/2023 WA/2222/2023	STATE OF ODISHA-MP	Karunakar Das
86	6031/2023 WA/2222/2023	STATE OF ODISHA-MP	Karunakar Das
87	6032/2023 WA/2224/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA, A.G.A.
88	6033/2023 WA/2224/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA, A.G.A.
89	6034/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C

90	WA/2223/2023 6035/2023	STATE OF ODISHA-MP	RABI NARAYAN MISHRA, A.G.A.
91	WA/2224/2023 6036/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
92	WA/2223/2023 6037/2023	STATE OF ODISHA-MP	TARUN PATNAIK,A.S.C
93	WA/2223/2023 6038/2023	CHHABINDRA KUMAR JENA-MP	M/S DILLIP KUMAR SAHOO, MR. PRASANJIT MOHANTY
94	WA/1949/2023 6039/2023	GOLAK PRASAD PAL-MP	LINGARAJ SARANGI
95	WA/823/2022 6040/2023	GOLAK PRASAD PAL-MP	LINGARAJ SARANGI
96	WA/825/2022 13758/2023	RABI DAS-MP	BIBHU PRASAD DAS
97	WP(C)/23450/2023 13759/2023	PREMALATA PANDA-MP	SURYAKANTA DASH
98	WP(C)/28726/2023 13760/2023	JAYAKRUSHNA BARIK-MP	SAMEER KUMAR DAS
99	WP(C)/28730/2023 13761/2023	BINAYANANDA MOHANTY-MP	ADITYA NARAYAN RAY
100	WP(C)/28728/2023 13762/2023	PRAVATI KAR-MP	SUBAS CHANDRA DAS
101	WP(C)/28731/2023 13763/2023	ASHUTOSH PANDA-MP	RAMESH AGARWAL
102	WP(C)/28734/2023 13764/2023	PHULAMATI SOURA-MP	SIDHESWAR MALLIK
103	WP(C)/28736/2023 13765/2023	SABITRI SENAPATI-MP	SATYABRATA SENAPATI
104	WP(C)/28739/2023 13766/2023	RANJAN KUMAR SAHOO-MP	BHABANI SANKAR DAS
105	WP(C)/28741/2023 13767/2023	PANKAJINI MOHANTA @ MAHANTA-MP	ASHUTOSH MOHANTA
106	WP(C)/28742/2023 13768/2023	KAYEENA KIMBAKA-MP	GHANASHYAM DASH
107	WP(C)/28745/2023 13769/2023	ABDUL TAUFIK KHAN-MP	AMIT PRASAD BOSE
108	WP(C)/28746/2023 13770/2023	PRADIPTA KUMAR ROUSTRAY-MP	SHIVSANKAR MOHANTY
109	WP(C)/28753/2023 13771/2023	SUAHASI NAYAK-MP	SMITA RANJAN PATNAIK
110	WP(C)/28756/2023 13772/2023	SURYANARAYAN SINGHBABU-MP	SAMEER KUMAR DAS
111	WP(C)/28758/2023 13773/2023	PRATAP JENA-MP	SUBAS CHANDRA DAS
112	WP(C)/28757/2023 13774/2023	SASHIREKHA SAHOO-MP	BHAGABAN BEHERA
113	WP(C)/28762/2023 13775/2023	PRATAP JENA-MP	SUBAS CHANDRA DAS
114	WP(C)/28761/2023 13776/2023	CHIRANJEEB SAHOO-MP	SHIVSANKAR MOHANTY
115	WP(C)/28774/2023 13777/2023	ALEKHA PRASAD NAYAK-MP	SURESH CHANDRA DASH
116	WP(C)/28778/2023 13778/2023	SANAT KUMAR DASH-MP	JABAJIBAN PRADHAN
117	WP(C)/28780/2023 13779/2023	GOURAB KUMAR MALLICK-MP	BUDHIRAM DAS
118	WP(C)/28788/2023 13780/2023	VINOD KUMAR SARAOGI-MP	PRATIK DASH
119	WP(C)/28789/2023 13781/2023	SARADA PRASANNA SWAIN-MP	BUDHIRAM DAS
120	WP(C)/28791/2023 13782/2023	RANJAN KUMAR SWAIN-MP	BUDHIRAM DAS
	WP(C)/28793/2023		

121	13783/2023 WP(C)/28792/2023	MANAS KUMAR PARIDA-MP	RADHIKA HANS
122	13784/2023 WP(C)/28009/2023	BISHNU CHARAN DAS-MP	
123	13785/2023 WP(C)/23663/2023	ANNAPURNA NAYAK-MP	
124	13786/2023 WP(C)/28794/2023	EINSTEIN ACADEMY OF TECHNOLOGY AND MANAGEMENT, KHORDA-MP	DEVI KRISHNA DAMSH
125	13787/2023 WP(C)/28797/2023	SWASTIK KUMAR SAMAL-MP	PRAMOD KUMAR NAYAK
126	13788/2023 WP(C)/28801/2023	SAROJINI KHUNTIA-MP	BIBHUTI RANJAN MOHANTY
127	13789/2023 WP(C)/28795/2023	SHREYA ASSOCIATES, ODISHA-MP	SOUMENDRA PATTANAİK
128	13790/2023 WP(C)/28800/2023	LAXMI MAHAPATRA-MP	KISHORE KUMAR MISHRA
129	13791/2023 WP(C)/28802/2023	SAHUPADA WOMEN SELF HELP GROUP, BALASORE-MP	NIRANJAN LENKA
130	13792/2023 WP(C)/28803/2023	M/S.MAHA VEER ELECTRICALS, KORAPUT-MP	NISHAT AFREEN
131	13793/2023 WP(C)/22672/2023	SOUMYA RANJAN NAYAK-MP	SAROJ KUMAR PADHI
132	13794/2023 WP(C)/28808/2023	PRAVA RANJAN MISHRA-MP	SIDHARTHA MISHRA
133	13795/2023 WP(C)/28812/2023	NABIN KUMAR MACHHA-MP	KRISHNA CHANDRA SAHU
134	13796/2023 WP(C)/28815/2023	PRATAP JENA-MP	SUBAS CHANDRA DAS
135	13797/2023 WP(C)/28817/2023	E.LOKNATH-MP	PRASANTA KUMAR NANDA
136	13798/2023 WP(C)/28818/2023	RANJAN SUNDARAY-MP	BIBHUTI RANJAN MOHANTY
137	13799/2023 WP(C)/28451/2023	SURYA NARAYAN PATTANAİK-MP	DR. BINODA KUMAR MISHRA
138	13800/2023 WP(C)/28820/2023	RANJAN KUMAR MOHAPATRA-MP	AVIJIT PATNAİK
139	13801/2023 WP(C)/28823/2023	BABAN CHARAN DAS-MP	PRASANTA KUMAR SATAPATHY
140	13803/2023 WP(C)/32897/2022	TANKADHAR JENA-MP	BHABANI SHANKAR DASPARIDA
141	13804/2023 WP(C)/28834/2023	NAKULA NAYAK-MP	S.C.SAMAL
142	13805/2023 WP(C)/28841/2023	SK. TAJUDDIN AHMED-MP	SUSANTA KUMAR JETHY
143	13806/2023 WP(C)/33892/2022	BHAGIRATHI JENA-MP	PRAVASH CHANDRA JENA
144	13807/2023 WP(C)/28842/2023	BHASKAR PANIGRAHI-MP	PRAFULLA KUMAR MOHAPATRA
145	13808/2023 WP(C)/31066/2021	SUDARSAN KHATEI-MP	PRAVASH CHANDRA JENA
146	13809/2023 WP(C)/28843/2023	MADHUSUDAN DALAI-MP	VIVEKANAND JENA
147	13810/2023 WP(C)/28844/2023	PRAFULLA KUMAR NAIK-MP	AVIJIT PATNAİK
148	13811/2023 WP(C)/28845/2023	SANJAYA KUMAR SAHOO-MP	NIRA SUNDAR PANDA
149	13812/2023 WP(C)/17704/2023	M/S B.QUICK, DELHI-MP	ASIT KUMAR DASH, RUDRA PRASAD KAR
150	13813/2023 WP(C)/28846/2023	SANJAYA KUMAR SAHOO-MP	NIRA SUNDAR PANDA
151	13814/2023 WP(C)/28846/2023	SANJAYA KUMAR SAHOO-MP	NIRA SUNDAR PANDA
152	13815/2023	ABHILASH PUROHIT-MP	SATYA PRAKASH NATH

153	WP(C)/28186/2023 13816/2023	SHISHIR KUMAR SENAPATI-MP	
154	WP(C)/8790/2023 13817/2023	M/S.VIP OVERSEAS-MP	M/S.R.P.KAR
155	WP(C)/7704/2018 13818/2023	JOGESWAR PUJARI-MP	SURYAKANTA DASH
156	WP(C)/7799/2023 13820/2023	MANOJ KUMAR JENA-MP	ARJUNA CHARANA BEHERA
157	WP(C)/21579/2023 13821/2023	STATE OF ODISHA-MP	ADDL.GOVT.ADVOCATE
158	WP(C)/10395/2016 13823/2023	KUMUDINI MOHAPATRA-MP	JAGAJIBAN PRADHAN
159	WP(C)/28879/2023 13824/2023	KUMUDINI MOHAPATRA-MP	JAGAJIBAN PRADHAN
160	WP(C)/28883/2023 13825/2023	MANORANJAN DAS-MP	GYANENDRA CHANDRA SWAIN
	WP(C)/28886/2023		